

(*Interruptions*) Please sit down. (*Interruptions*) Please sit down. ... (*Interruptions*) ... I have said, "Please sit down." ... (*Interruptions*) ... Nothing is going on record except what I am announcing. ... (*Interruptions*) ...

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT AND OTHER BUSINESS

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held on Thursday, the 5th December, 1996 allotted time for Government Legislative Business as follows:

- (1) Consideration and return of the Income Tax (Amendment) Bill, 1996, as passed by Lok Sabha. It may be disposed of without discussion because there is nothing to be discussed in this matter. ... (*Interruptions*) ... It is in relation to Andhra cyclone. We are giving some consideration to that. That is why I am saying this. There cannot be two opinions on this. We have to support the cyclone affected people of Andhra.
- (2) Consideration and passing of the Companies (Amendment) Bill, 1996.-- 2 hours.
- (3) Consideration and passing of the Delhi Development (Amendment) Bill, 1996, after it has been passed by Lok Sabha-- 2 hours.
- (4) Consideration and passing of the Constitution (Eightieth Amendment) Bill, 1996, after it has been passed by Lok Sabha.--4 hours.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, I have to make a point in regard to this Business. ... (*Interruptions*) ... Madam, the Government is not informing the House about its intentions on the Insurance Bill. Everything is being said outside. Madam, you must have seen today's newspapers; there is even a news item that the Government is insistent that this Bill should be passed in this Session. But we are not being informed. I would like to request that the Government should not take the House by surprise. If they

want to introduce it, they should make their intentions clear. ... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: I am asking the Minister of Parliamentary Affairs to announce Government Business.

श्री विजय कुमार मल्होत्रा (दिल्ली): लोकपाल बिल के बारे में कुछ नहीं है। इस सत्र के नौ दिन बाकी हैं, लोकपाल बिल आ रहा है या नहीं आ रहा?

THE DEPUTY CHAIRMAN: One more Member has also sought a clarification on this. I will look into it.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): Madam, I will convey the direction given by the Chair to the concerned Minister.

THE DEPUTY CHAIRMAN: Now, you make statement on Government Business.

ANNOUNCEMENT RE: GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 9TH DECEMBER, 1996

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): Madam, with your permission, I rise to announce that Government Business during the week commencing Monday, the 9th December, 1996 will consist of:

1. Consideration and return of the Income-Tax (Amendment) Bill, 1996 as passed by Lok Sabha.
2. Consideration and passing of:
 - a) The Companies (Amendment) Bill, 1996.
 - b) The Provisions of Panchayats (Extension to Schedule Areas) Bill, 1996.
 - c) The Coal India (Regulation of Transfers and Validation) Bill, 1995.
3. Consideration and passing of the following Bills as passed by Lok Sabha:
 - a) The Delhi Development (Amendment) Bill, 1996.